(2)

Item-1

PT-285/2003 in O.A.600/PB/2003

17.10.2003

Present: None for the applicant.

Shri S.M. Arif, counsel for respondents.

On the last date of hearing, there was no appearance on behalf of the applicant. Position once again is the same.

To assert that only one particular Bench should hear her matter on the ground that it would save the time and in the peculiar facts the said Bench would understand the case better, is totally unfounded. Dismissed.

(V.S. Aggarwal) Chairman

/dkm/